NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

0

PETITION NUMBER

: TCP/229/2016

NAME OF THE PETITIONER(S)

: The Oriental Insurance Company Limited

NAME OF THE RESPONDENT(S)

: M/s MRF Limited & 2 others

UNDER SECTION

: 58/59 of CA, 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

FOR TK Bhaskon

PRIYADARSHINI.N

Counsel

pondent

Shwetha Vasudevan

ORDER

Counsel for petitioner called but absent. Ms Swetha Vasudevan, counsel for R2 present and prayed time for filing written submission. Time extended at request for submitting arguments and filing written submission. Put up on <u>09.01.2017</u> at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)